



CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH

O.A/350/1625/2018

Date of Order: 20.02.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Shri Rabindran Nath Bera, son of Late
Panchkori Bera, aged about 58 years,
working as Travelling Ticket Inspector (in
short TTI), Howrah-1, residing at Village
Basukati, P.O Anandanagar, P.S Nischinda,
District: Howrah, Pin 711227.

--Applicant

-versus-

1. Union of India, through the General Manager, South Eastern Railway, Garden Reach Road, Kolkata - 700043.
2. The Chief Personnel Officer, South Eastern Railway, Garden Reach Road, Kolkata 700043.
3. The Divisional Railway Manager (P), South Eastern Railway, Kharagpur Division, Kharagpur, District - Paschim Medinipore, Pin 721301.
4. The Senior Divisional Commercial Manager, South Eastern Railway, Kharagpur Division, Kharagpur, District - Paschim Medinipore, Pin 721301.

--Respondents

For The Applicant(s): Mr. B. Chatterjee, Counsel

For The Respondent(s): Ms. Gargi Roy, Counsel

ORDER (ORAL)

Per: Mrs. Bidisha Banerjee, Member (J):

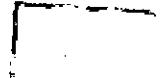
Heard Id. Counsel for both parties.

2. Since the applicant has been accommodated in terms of the office order dated 09.11.2018, as furnished today, ld. Counsel for the applicant submitted that if the same is regularised, the applicant would have no grievance. Ld. Counsel for the respondents submits that the order is a final one.

3. It is also submitted that the applicant has already joined the place of transfer.

4. Accordingly, the OA is disposed of without any further orders.


(Nandita Chatterjee)
Member (A)


(Bidisha Banerjee)
Member (J)

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